

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

COURT -IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 233 of 2020 (PH)	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

After rising of Chennai Bench

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

2.	Review Application No. 01 & 02 of 2021 in Comp. App. (AT) (Ins) No. 233 & 333 of 2021	Dwarkadhish Sakhar Kharkhana Ltd. & Anr. Vs. Pankaj Joshi & Ors.	Utsav Mukherjee	Rohan Agrawal
-----------	--	---	-----------------	---------------

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**